

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

M.A. 1036/1994 IN
O.A. 2613 of 1990

New Delhi this the 26th day of April, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.K. Singh, Member

Shri Champa Lal Lohiya
R/o Bikaner,
Head Clerk Commercial Branch,
Bikaner Division,
Northern Railway,
Bikaner.

...Applicant

By Advocate Shri Ved Prakash Sharma

Versus

1. Union of India through the General Manager, Northern Railway, Headquarters, Baroda House, New Delhi.
2. The Divisional Rail Manager, Bikaner Division, Northern Railway, Bikaner.
3. The Divisional Commercial Superintendent, Bikaner Division, Northern Railway, Bikaner.
4. Shri Rajendra Kumar, Head Clerk Commercial Branch, Bikaner Division, Northern Railway, Bikaner.
5. Shri Vishnu Narayan, Head Clerk, Commercial Branch, Bikaner Division, Northern Railway, Bikaner.

...Respondents

None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

MA 1036 of 1994

The application is allowed. However, liberty is granted to the applicant to file a fresh O.A., if necessary.

O.A. 2613 of 1990

In view of the order passed on the M.A. above, this O.A. is dismissed as withdrawn.


(B.K. SINGH)
MEMBER (A)


(S.K. DHAON)
VICE CHAIRMAN